

HIGH COURT OF JHARKHAND, RANCHI

No. 674 /CJS.


DATED, THE 16TH OF FEBRUARY, 2016

In supersession of all earlier orders relating to the following Committees, considering the administrative requirements and for streamlining the various administrative supervisory works, these Committees are reconstituted as under with immediate effect.

1. **Standing Committee**
 - (i) Hon'ble the Chief Justice Chairman
 - (ii) Hon'ble Mr. Justice D.N. Patel Member
 - (iii) Hon'ble Mr. Justice Prashant Kumar Member
 - (iv) Hon'ble Mr. Justice H.C. Mishra Member
 - (v) Hon'ble Mr. Justice Aparesh Kumar Singh Member
2. **Appointment/Promotion/Selection/ACP & Absorption Committee**
 - (i) Hon'ble Mr. Justice Prashant Kumar Chairman
 - (ii) Hon'ble Mr. Justice H.C. Mishra Member
 - (iii) Hon'ble Mr. Justice D.N. Upadhyay Member
 - (iv) Hon'ble Mr. Justice Aparesh Kumar Singh Member
3. **Steering Committee of the e-committee of Supreme Court of India**
 - (i) Hon'ble Mr. Justice D.N. Patel Chairman
 - (ii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
 - (iii) Hon'ble Mr. Justice Amitav Kumar Gupta Member
 - (iv) Hon'ble Mr. Justice Rongon Mukhopadhyay Member
4. **Committee of Library/to prepare a complete scheme for establishing the Indian Law Reports Jharkhand Series Section in the High Court.**
 - (i) Hon'ble Mr. Justice Prashant Kumar Chairman
 - (ii) Hon'ble Mr. Justice D.N. Upadhyay Member
 - (iii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
 - (iv) Hon'ble Mr. Justice S. Chandrashekhar Member
5. **Car Committee**
 - (i) Hon'ble Mr. Justice Prashant Kumar Chairman
 - (ii) Hon'ble Mr. Justice D.N. Upadhyay Member
 - (iii) Hon'ble Mr. Justice S. Chandrashekhar Member
6. **Standing Appeal Committee**
 - (i) Hon'ble Mr. Justice H.C. Mishra Chairman
 - (ii) Hon'ble Mr. Justice D.N. Upadhyay Member
 - (iii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
7. **Finance Committee/Committee to ensure Safety Measures**
 - (i) Hon'ble Mr. Justice H.C. Mishra Chairman
 - (ii) Hon'ble Mr. Justice D.N. Upadhyay Member
 - (iii) Hon'ble Mr. Justice Aparesh Kumar Singh Member
 - (iv) Hon'ble Mr. Justice Amitav Kumar Gupta Member
8. **Rules Committee in terms of Section 123 of CPC**
 - (i) Hon'ble Mr. Justice H.C. Mishra President
 - (ii) Hon'ble Mr. Justice D.N. Upadhyay Member
 - (iii) Hon'ble Mr. Justice P. Patnaik Member
 - (iv) Principal Judicial Commissioner, Ranchi Member
 - (v) Mr. Manjul Prasad, Senior Advocate Member
 - (vi) Mr. Amar Kumar Sinha, Advocate Member
 - (vii) Mr. Deepak Kumar, Secretary General, Advocate's Association Secretary
9. **High Court Rules Committee**
 - (i) Hon'ble Mr. Justice Prashant Kumar Chairman
 - (ii) Hon'ble Mr. Justice H.C. Mishra Member
 - (iii) Hon'ble Mr. Justice Aparesh Kumar Singh Member

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10. **Building & Quarters Allotment Committee**
 (i) Hon'ble Mr. Justice Prashant Kumar
 (ii) Hon'ble Mr. Justice S. Chandrashekhar
 (iii) Hon'ble Mr. Justice Rongon Mukhopadhyay
 (iv) Hon'ble Mr. Justice R.N. Verma
 Chairman
 Member
 Member
 Member
11. **New High Court Building Committee**
 (i) Hon'ble Mr. Justice D.N. Patel
 (ii) Hon'ble Mr. Justice H.C. Mishra
 (iii) Hon'ble Mr. Justice Aparesh Kumar Singh
 (iv) Hon'ble Mr. Justice S. Chandrashekhar
 (v) Hon'ble Mr. Justice P. Patnaik
 (vi) Hon'ble Mr. Justice Rongon Mukhopadhyay
 Chairman
 Member
 Member
 Member
 Member
 Member
12. **Committee for High Court Guest House**
 (i) Hon'ble Mr. Justice S. Chandrashekhar
 (ii) Hon'ble Mr. Justice Rongon Mukhopadhyay
 (iii) Hon'ble Mr. Justice Ratnaker Bhengra
 Chairman
 Member
 Member
13. **Committee for publishing News Letter of the High Court**
 (i) Hon'ble Mr. Justice Prashant Kumar
 (ii) Hon'ble Mr. Justice D.N. Upadhyay
 (iii) Hon'ble Mr. Justice Aparesh Kumar Singh
 (iv) Hon'ble Mr. Justice S. Chandrashekhar
 Chairman
 Member
 Member
 Member
14. **Committee for scrutiny of correspondences and letters to find out whether the matter be treated as PIL**
 (i) Hon'ble Mr. Justice H.C. Mishra
 (ii) Hon'ble Mr. Justice D.N. Upadhyay
 (iii) Hon'ble Mr. Justice S. Chandrashekhar
 Chairman
 Member
 Member
15. **Committee for preparing Vision Statement, Five Year Court Development Plan, Memorandum for 14th Finance Commission with State Government, Monitoring, Analysing Case Management, Statistics and all other issues related to the Administration of Justice for High Court and District & Subordinate Courts and also to implement the resolutions passed in CJ & CM Conferences held in New Delhi on 5th - 7th April, 2013***
 (i) Hon'ble Mr. Justice Prashant Kumar
 (ii) Hon'ble Mr. Justice Aparesh Kumar Singh
 (iii) Hon'ble Mr. Justice Amitav Kumar Gupta
 (iv) Hon'ble Mr. Justice R.N. Verma
 Chairman
 Member
 Member
 Member
16. **Committee to monitor and effective control and for timely disposal of cases of POTA and out-lawed Maoist/Extremists related cases pending in Subordinate Courts**
 (i) Hon'ble Mr. Justice D.N. Patel
 (ii) Hon'ble Mr. Justice D.N. Upadhyay
 Chairman
 Member
17. **Screening Committee**
 (i) Hon'ble Mr. Justice D.N. Patel
 (ii) Hon'ble Mr. Justice D.N. Upadhyay
 (iii) Hon'ble Mr. Justice S. Chandrashekhar
 Chairman
 Member
 Member
18. **State Level Mediation Monitoring Committee**
 (i) Hon'ble Mr. Justice D.N. Patel
 (ii) Hon'ble Mr. Justice S. Chandrashekhar
 (iii) Hon'ble Mr. Justice P. Patnaik
 Chairman
 Member
 Member
19. **State Level Committee for Monitoring Infrastructure of Subordinate Judiciary**
 (i) Hon'ble Mr. Justice Prashant Kumar
 (ii) Hon'ble Mr. Justice Aparesh Kumar Singh
 (iii) Hon'ble Mr. Justice Amitav Kumar Gupta
 (iv) Hon'ble Mr. Justice Rongon Mukhopadhyay
 (v) Hon'ble Mr. Justice R.N. Verma
 (vi) Law Secretary
 (vii) Registrar General
 (viii) Secretary, Building Constn. Deptt.
 Portfolio Judge
 Member
 Member
 Member
 Member
 Member
 Member
 Member


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20. **Committee for suggesting remedial measures for the betterment of the conditions of the Juvenile Homes and the inmates/to monitor hearing and disposal of cases on priority basis related to Women, Juvenile and Prevention of Corruption Act in pursuance of letter of Hon'ble Chief Justice of India dated 26th July, 2013.**
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|-------|---------------------------------------|----------|
| (i) | Hon'ble Mr. Justice D.N. Patel | Chairman |
| (ii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (iii) | Hon'ble Mr. Justice P. Patnaik | Member |
21. **A.C.R. Committee**
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| (i) | Hon'ble Mr. Justice Prashant Kumar | Chairman |
| (ii) | Hon'ble Mr. Justice H.C. Mishra | Member |
| (iii) | Hon'ble Mr. Justice D.N. Upadhyay | Member |
| (iv) | Hon'ble Mr. Justice Amitav Kumar Gupta | Member |
22. **Committee to advise the NCMS Committee of Supreme Court of India**
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| (i) | Hon'ble Mr. Justice D.N. Patel | Chairman |
| (ii) | Hon'ble Mr. Justice Aparesh Kumar Singh | Member |
| (iii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (iv) | Hon'ble Mr. Justice Amitav Kumar Gupta | Member |
| (v) | Principal Secretary, Department of Finance, State of Jharkhand | Member |
| (vi) | Principal Secretary, Department of Personnel, Administrative Reforms & Raj Bhasa, State of Jharkhand | Member |
| (vii) | Principal Secretary, Department of Building Construction, State of Jharkhand | Member |
| (viii) | Registrar General | Member |
| (ix) | Law Secretary, State of Jharkhand | Member |
| (x) | Director, Judicial Academy | Member |
| (xi) | Central Project Coordinator | Member |
| (xii) | Sri A.V. Singh, Principal Judicial Commissioner, Ranchi from the cadre of Principal District Judge | Member |
23. **State Court Management System Committee**
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|-------|---|----------|
| (i) | Hon'ble Mr. Justice H.C. Mishra | Chairman |
| (ii) | Hon'ble Mr. Justice Aparesh Kumar Singh | Member |
| (iii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (iv) | Hon'ble Mr. Justice Ratnaker Bhengra | Member |
24. **Committee for taking relevant decision regarding the policy matter in connection with Computerization / Digitization**
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|-------|---|----------|
| (i) | Hon'ble Mr. Justice D.N. Patel | Chairman |
| (ii) | Hon'ble Mr. Justice Aparesh Kumar Singh | Member |
| (iii) | Hon'ble Mr. Justice P. Patnaik | Member |
25. **Arrears Committee to make recommendations for expeditious disposal of cases pending in the High Court of Jharkhand**
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| (i) | Hon'ble Mr. Justice Prashant Kumar | Chairman |
| (ii) | Hon'ble Mr. Justice H.C. Mishra | Member |
| (iii) | Hon'ble Mr. Justice Aparesh Kumar Singh | Member |
26. **Sports Committee**
- | | | |
|-------|---|----------|
| (i) | Hon'ble Mr. Justice Aparesh Kumar Singh | Chairman |
| (ii) | Hon'ble Mr. Justice S. Chandrashekhar | Member |
| (iii) | Hon'ble Mr. Justice Rongon Mukhopadhyay | Member |

* In addition to the Standing Committee where Hon'ble the Chief Justice is Chairman, the Meetings of the Committee No. 11,15,16,18 & 22 may be presided over by Hon'ble the Chief Justice.

By Order

Dated:- 16-02-2016


16.02.16.
(Anil Kumar Choudhary)
Registrar General